

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**T.A.No.2/2019**

**Dated Wednesday, the 20<sup>th</sup> day of November, 2019**

**PRESENT**

**Hon'ble Mr.P.Madhavan, Judicial Member**

**&**

**Hon'ble Mr.T.Jacob, Administrative Member**

K. Selvamuthukumar

5/506-C, K.K. Nagar

Jagirammapalayam

Salem. ... Applicant

By Advocate M/s Hema Sampath

Vs

1. The Chief General Manager

B.S.N.L. (T.N. Circle)

Chennai – 600 002.

2. The Principal Chief Engineer

B.S.N.L

60, Ethiraj Salai

Egmore, Chennai – 600 008.

3. Chairman & Managing Director

B.S.N.L.

Sanchar Bhavan, New Delhi.

... Respondents

By Advocate Mr. K. Anbarasan

**(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))**

When the matter is called, learned counsel for the applicant is not present. She was not present on the earlier occasions also. It seems that even though the matter is posted under the caption "For Dismissal", neither the applicant nor the counsel for the applicant is present which shows that the applicant is not interested in prosecuting the case.

2. Accordingly, TA is dismissed for default.

**(T.JACOB)  
MEMBER (A)**

**M.T.**

**(P.MADHAVAN)  
MEMBER (J)**

**20.11.2019**